

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

STARRED QUESTION NO:394
ANSWERED ON:19.12.2006
BAN ON MEAT EXPORT
Athawale Shri Ramdas

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the quantum of meat exported to various countries and the foreign exchange earned during each of the last three years and the current year, country-wise;
- (b) whether the Government has received any requests/suggestions from various quarters to ban the export of meat; and
- (c) if so, the details thereof alongwith the reaction of the Government thereto?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(SHRI KAMAL NATH)

a) to c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA STARRED QUESTION NO.394 FOR ANSWER ON 19TH DECEMBER, 2006 REGARDING 'BAN ON MEAT EXPORT'

a):The Country-wise data on export of meat products for the last three years is given in the Statement at Annexue.

The detailed country-wise quantity of export of meat products for the current year is not available at present. However, the total value of export of meat and preparations for April-August, 2006 was Rs. 1190.57 Crores.

b)&c): Representations from organizations like Maharaja Kumarapal Jeevodaya Trust, Chennai, Jain Social Group, Akola, Maharashtra and Animal Rights International, New Delhi, Animal Protection Trust, Ahemdabad have been received for imposing ban on export of meat. As per current Foreign Trade Policy, export of beef and bone in meat of buffaloes, sheep and goat is prohibited. However, export of other meat is freely allowed.